

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/296/ (IB)/2017  
NAME OF THE PETITIONER(S) : ABG INFRALOGISTICS LTD  
NAME OF THE RESPONDENT(S) : SELGA STEEL INDUSTRIES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

S-PANDIARAJAN

Counsel for Respondent [Signature]

ORDER

Counsel for petitioner called absent. No representation. Counsel for respondent present. As seen the order dated 7.6.2017 and 21.6.2017, counsel for petitioner was directed to comply with the statutory requirements as per the provisions of the IB Code, 2016. On 5.7.2017 he was present. There was no representation on behalf of the petitioner on 19.7.2017 and 20.07.2017. Even today he is absent. In the circumstances, the petition is dismissed in default.

[Signature]  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)